

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 188
TO BE ANSWERED ON 02.02.2018

Monkey Menace

188: SHRIMATI RANJANBEN BHATT:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has formulated or propose to formulate any action plan to get rid of monkeys;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefore?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

- (a) & There are provisions under the Wild Life (Protection) Act, 1972 to deal with the issues relating to monkey menace. Section 11&12 of the Act empowers Chief Wildlife Wardens to control monkey menace.
- (b)

The Ministry has issued guidelines/advisories in context of human-wildlife conflict to the Chief Wildlife Wardens of all the State Governments/Union Territory Administrations dated 24th December, 2014 and 1st June, 2015. Further, the Ministry has approved a pilot project on the immuno-contraception for controlling the population of wild animals responsible for damage and destruction of crops, namely; elephant, wild boar, monkey, and nilgai.

- (c) Does not arise.
